

Competition Commission of India

Pre Filing Consultation (PFC) guidance note

The Commission *vide* notification dated 13th August, 2019 has amended the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Regulations, 2011 (**Combination Regulations**) to introduce Green Channel for certain specified categories of combinations.

2. A combination notified under Green Channel would be deemed to have been approved upon filing notice. However, the parties have to self-assess and determine whether their combination is eligible for being subjected to Green Channel.

3. In order to facilitate such self-assessment by the parties, the Commission has revised the existing PFC guidance notes to extend its scope and encourage substantive consultations for combinations including those under Green Channel. With these measures, it is expected that the overall combination review framework would be made more efficient, effective and productive.

For revised PFC guidance note, please [click here](#).